

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:706  
ANSWERED ON:22.11.2001  
RPO DEALERS COMMISSION  
ADHIR RANJAN CHOWDHURY

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the delay in finalising the recommended RPO dealers commission is because of the intervention and initiative of the private refineries/entrepreneur to get advantage of situation of RPO dealers resentment arising out of the present unprofitable dealer's commission;
- (b) if so, whether the Government propose to conduct enquiry to disclose the involvement of officers in this regard;
- (c) if so, whether the delay is also to penalise the President, FAIPT for giving the call of No Purchase No Sale Campaign; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a): No, Sir.

(b) to (d): Do not arise in view of the reply to (a) above.